

## Legislative Assembly Secretariat National Capital Territory of Delhi

Old Secretariat, Delhi 110 054

F.No.19(7)/2021/LAS/ESTT./ 23 32-34

Dated: 13/03/2023

### OFFICE MEMORANDUM

Sub: Amendment in the Recruitment Rules for the post of "Staff Car Driver (Grade-II)" in Delhi Legislative Assembly Secretariat.

The undersigned is directed to say that as per Dopt's O.M. No. AB-14017/61/2008-Estt(RR) dated 13.10.2015 the proposal for framing/amendment of Recruitment Rules are to be uploaded on the website of respective Ministries/Departments for 30 days for inviting comments from the stakeholders.

Therefore, the draft Recruitment Rules to the post of "Staff Car Driver (Grade-II)", are to be uploaded on the website of Legislative Assembly, Delhi for information of stakeholders. All stakeholders are requested to go through the draft Recruitment Rules and furnish their comments, if any, to the undersigned within a period of one month from date of its uploading on the website. In case, no comments are received during the period, the Department will proceed further for taking necessary action for amendment of aforementioned draft Recruitment Rules.

Encl: As above

(MUKESH C. SHARMA)
Dy. Secretary (Admn.)/HOO

To

All concerned stakeholders.

Copy to:-

1 The System Analyst, Delhi Legislative Assembly Secretariat, Delhi alongwith a copy of draft notification of RRs on the aforementioned post with the request to upload this draft notification on the website of this Secretariat.

- 2. Notice Board.
- 3. Guards file.

(MUKESH C. SHARMA) Dy. Secretary (Admn.)/HOO

# ( To be published in the Delhi Gazette,-Part-IV Extra Ordinary dated \_\_\_March, 2023 ) Legislative Assembly Secretariat National Capital Territory of Delhi

Old Secretariat, Delhi 110 054

No.F.19(07)/2021/LAS/Estt./

Dated:-

### NOTIFICATION

F.19(07)/2021/LAS/Estt./ :- In exercise of the powers conferred by the proviso to article 309 of the Constitution of India, read with the Government of India, Ministry of Home Affairs Notification No.F.27/59-Home(i) dated the 13<sup>th</sup> July, 1959 and in supersession of this Government's notification dated 20<sup>th</sup> May, 1999 except as respects things done or omitted to be done before such supersession, the Lt. Governor, National Capital Territory of Delhi is pleased to make the following rules regulating the method of recruitment to the post of "Staff Car Driver (Grade-II)" in the Legislative Assembly Secretariat of the Government of National Capital Territory of Delhi, namely:-

- 1. Short title and commencement:- (i) These rules may be called "Staff Car Driver (Grade-II)" Recruitment Rules, 2023.
  - (ii) They shall come into force on the date of their publication in the Delhi Gazette.
- 2. Number of posts, classification and level in the pay matrix:- The number of post, its classification and level in the Pay Matrix shall be as specified in columns 2 to 4 of the Schedule attached with these rules.
- 3. Method of recruitment, age limit and other qualifications, etc:- The method of recruitment to the said post, age limit, qualifications and other matters relating thereto shall be as specified in the columns 5 to 13 of the said Schedule.
- 4. Disqualifications:- No person;
  - (a) Who has entered into or contracted a marriage with a person having a spouse living: or
  - (b) Who, having a spouse living, has entered into or contracted a marriage with any person;

shall be eligible for appointment to the said post:

Provided that the Government may, if satisfied, that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other ground for so doing, exempt any person from the operation of this rule.

- 5. Power to relax:- Where the Government is of the opinion that it is necessary expedient so to do, it may by order, and for reasons to be recorded in writing, relax any of the provisions of this rules with respect of any class or category of persons.
- 6. Saving:- Nothing in these rules shall affect reservation, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Schedule Tribes, Other Backward Classes, Ex-servicemen or any special categories of persons in accordance with orders issued by the Government from time to time in this regard.

#### SCHEDULE

Name of the post.	Number of Post.	Classification.	Pay Matrix.	Whether Selection or
1.	2.	3.	4.	Non-Selection post.
Staff Car Driver (Grade-II)	03* (2023) *Subject to variation dependent on work-load.	General Central Service, Group "C", Non-Gazetted, Non-Ministerial.	Level: 4 (Rs.25500-81100/- of the Pay Matrix	Non-Selection

Contd..2/...

Age limit for direct recruits.	Educational and other Qualifications required for Direct Recruits.	Whether age and Educational Qualifications Prescribed for direct recruits will apply in case of promotes.	Period of probation, if any.
6.	7.	8.	9.
Not Applicable	Not Applicable	Not Applicable	Not Applicable

Method of recruitment: Whether by direct recruitment or by promotion or by deputation/ absorption & percentage of the vacancies to be filled by various methods;	In case of recruitment by Promotion/ Deputation/ Absorption, grades from which Promotion/Deputation/ Absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstanc es in which UPSC to be consulted in making recruitment.
10.	11.	12.	13.
By Promotion	Promotion: Staff Car Driver (Ordinary Grade) in the Pay Level: 2 (Rs.19900-63200/-) of the Pay Matrix with 08 years of regular service in the grade and have passed the trade test, specified by the Transport Department, GNCTD.	Group "C" DPC (for considering promotion):  1. Principal Secretary/ Secretary (Labour) :Chairman 2. Secretary (LAS) : Member 3. Dy. Secretary (Services) : Member	Not Applicable.
	the requisite qualifying/ eligibility service by more than half of such qualifying/ eligibility service or two years, whichever is less, and	Note: Senior most member of the Departmental Promotion Committee/ Departmental Confirmation Committee shall act as Chairperson in case the notified Chairperson of the Departmental Promotion Committee/ Departmental Confirmation Committee happens to be junior to another member of the Departmental Promotion Committee.	

By order and in the name of the Lt. Governor of the National Capital Territory of Delhi.

( MUKESH C. SHARMA ) DEPUTY SECRETARY(ADMN.)/HOO